Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No33/KB/2015 CA1004/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Name of the Company	Rabindra Nath Ghosh & OrsVersus- Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
No. Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
Mr Ratnanko de Anitalia. 3. Shaunali Mitra 4. Sayantak Dasi	Somereji Sonda Jest Pet	honei	Jeas 7.
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ORDER

Ld. Counsels for the petitioners and the respondent nos. 1, 2 and 3 are present.

In this case pleadings are complete. Both the parties are directed to file written submissions within 15 days with a copy in advance to the opposite parties. After filing written submissions they are to try to confine their arguments on the points taken in their written submissions.

List the matter on 21/08/2017 for arguments.

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(Vijai Pratap Singh)
Member (J)